

IN THE HIGH COURT OF BOMBAY AT GOA PANAJI**WP No.1119-2018****Abilio Francisco Fernandes & anr. Petitioners.****V e r s u s****Nirmala Vasant Dessai & 8 others Respondents****AO No.25 of 2019****Sujata S. Desai Petitioner****V e r s u s****Nirmala Vasant Dessai & 21 others Respondents**

Mr. V. Menezes, Advocate for the Petitioner.

Ms. Vinita Palekar, Advocate for the Respondent no.1.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 30th JULY, 2020.****ORDER:**

The learned counsel for the respondent no.1 is said to have some personal difficulty.

2. Post the matter on 6/8/2020.

DAMA SESHADRI NAIDU, J.**AP/-**